

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 65 of 2014

Dated : 2nd May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Mr. Rakesh Nath, Technical Member

Sterlite Technologies Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission ... Respondent(s)
& Anr.

Counsel for the Appellant(s) : Mr. Apoorva Mishra
Ms. Ritika Arora

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1
Mr. Raunak Jain for MERC
Mr. Samir Malik for R.2

ORDER

The Learned Counsel for the Respondent-2 again seeks time for filing the Reply. He is directed to file the Reply on or before 12.05.2014 after serving copy on the other side. In the meantime, Rejoinder, if any, may be filed after serving copy on the other side.

Pos the matter for hearing on **26.05.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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